

S-3  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD

IA 373/2017 in T.P. No. 212/397-398/NCLT/AHM/2017 (New)  
C.P. No. 83/397-398/CLB/MB/2011(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017**

Name of the Company: Yogesh Mehra & Ors.

V/s.

Enercon GmbH & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ANUP A. GANDHI	ADVOCATE	APPLICANT PETITIONER NO. 1	Mr. A. G.
2.	MR. V. R. BHOND	SR. ADV.	i/b Manilal Kher	
3.	MR. RASHID BOATWALLA	ADV	Amabalal & Co.	
4.	MR. RAHUL JAIN	ADV.		Rahul Jain
5.	MR. INDRANIL DESHMUKH	ADV.		
6.	MR. VINEET UNNIKRISHNAN	ADV.	PETITIONER NO. 2	
7.	MS. MANASA S.	ADV.	i/b Cyril Amarchand	Manasa
8.	MR. ARJUN GREENIVAS	ADV.		
9.	MS. OLGA LUME PEREIRA	ADV.	Mangaldas	
10.	MR. ROHAN KELKAR	ADV.	PETITIONER NO. 3	
11.	SAURABH SOPARKAR	ADV.		
12.	MR. VIVEK VASHI	ADV	{ REST NO. 1	11
13.	MS. KANKA SHARMA	ADV		
14.	MR. MIHIR THAKORE	ADV	{ REST. NO. 384	9
15.	MR. SALIL THAKORE	ADV		

**ORDER**

Learned Senior Advocate Mr. V R Dhond with Learned Advocate Mr. Shyam Kapadia with Learned Advocate Mr. Rashid Boatwala with Learned Advocate Mr. Rahul Jain with Learned Advocate Mr. Anip Gandhi present for Petitioner no. 1.

Learned Advocate Mr. Indranil Deshmukh with Learned Advocate Mr. Vineet Unnikrishnan with Learned Advocate Ms. Manasa S. with Learned Advocate Mr. Arjun Sreenivas with Learned Advocate Ms. Olga Lumepercera present for petitioner no. 2.

Learned Advocate Mr. Rohan Kelkar present for Petitioner no. 3 to 7.

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Vivek Vashi with Learned Advocate Ms. Kanika Sharma present for Respondent no. 1. Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Salil Thakore present for Respondents no. 3 and 4.

Reply filed by Respondent no. 1.

List the matter on 20.12.2017.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 1st day of December, 2017.